

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

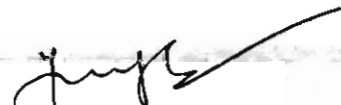
ORDER

No: 103

Dated: 20.05.2016

Pursuant to the directions dated 04.04.2016, of the Hon'ble Division Bench of the High Court of Jammu and Kashmir, extended in SWP No. 1996/2014, titled Mohammad Yasin Dar & Anr. Vs. J&K High Court & Ors., Sh. Mohammad Yasin Dar S/o Sh. Gh. Mohammad Dar, R/o Gangbugh, Srinagar and Sh. Shamim Ahmad Dar S/o Sh. Gh. Mohammad Dar R/o Nowbugh, Chadoora, Budgam, presently working as Steno-Typists in the Hon'ble High Court of Jammu and Kashmir, are prospectively appointed as Junior Scale Stenographers, in the pay scale of Rs.9300-34800+GP 4200, in the Hon'ble High Court of Jammu and Kashmir against the available vacancies.


By Order


(M. K. Hanjura)
Registrar General
Dated: 20.05.2016 20/5/2016

No: 6539-46/N4

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
5. Sh. Mohammad Yasin Dar,
6. Sh. Shamim Ahmad Dar,
.....for information and necessary action.
7. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
8. Order file.


Joint Registrar (Adm.)
Dated: 20/5/2016

(14)